

January, 1989. The demand of the Kar-amchari Union for implementation of report of the Career Development Committee has been carefully considered by the Government and the same has not been accepted. The other demand of the employees for giving benefit of the one time Cadre Review introduced in 1984 to the remaining staff is, however, under consideration.

[*Translation*]

Ban Sagar Control Board Meeting

398. SHRI YAMUNA PRASAD SHASTRI: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether a meeting of the Control Board and the working Committee of the Ban Sagar Dam was held in Delhi in the Third week of June 1990;

(b) if so, the decision arrived at in the meeting;

(c) whether Governments of Uttar Pradesh and Bihar have released adequate funds for construction of Ban Sagar Dam during 1990-91;

(d) if so, the amount allocated by these two State separately for construction of Ban Sagar Dam;

(e) whether the compensation to the inhabitants of the villages likely to be immersed in the water will be paid by March, 1991 for the losses suffered by them in terms of land, trees and dwellings; and

(f) by what time the construction of canals and setting up by hydro-electric power centres are likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) A meeting of

Executive Committee of the Dansagar control Board was held on 19.6.1990.

(b) After reviewing the progress of workers, the Committee considered requirement of funds for the year 1990-91.

(c) The releases are made by the State Governments in instalments.

(d) The Executive Committee has fixed the contribution from Uttar Pradesh and Bihar at Rs. 14.34 crores each for 1990-91.

(e) Upto June, 1990, an expenditure of about Rs. 49.2 crores has been already incurred on compensation for acquisition of land, property and trees. In addition Rs. 1.4 crores have been spent on rehabilitation of the project affected persons. This work has been well ahead of the schedule of actual submergence.

(f) Canal network by 2000 and power houses by 1995 subject to availability of funds.

[*English*]

Investment & Employment in Pepsi Food Plants

399. SHRIMATI SUBHASHINI ALI: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the investment of Pepsi food Project in the Fruit Processing Plant at Zahura, Punjab and the number of persons employed there;

(b) the investment in the potato and grain processing plant at Channo and the number of persons employed in this project; and

(c) the investment of the soft drink concentrate plant at Channo and number of

persons employed in this plant?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) to (c). The requisite information is being collected and to the extent available will be laid on the Table of the House.

Agro Research in Pepsi Foods Project

400. SHRIMATI SUBHASHINI ALI: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the progress of Pepsi Foods' 100 acres farm for agro research and the agro research centre;

(b) the new variety of seeds etc., that have been developed by these research centres and how has this helped the farmers of Punjab; and

(c) the number of agro scientists involved in this project and how many others are employed in this agro research related work?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) to (c). The requisite information is being collected and to extent available will be laid on the table of the House.

Infant Mortality

401. SHRI GOPI NATH GAJAPATHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware of

the alarming rate of increasing infant mortality;

(b) the steps where infant mortality rate is high; and

(c) the steps taken or proposed to be taken to control infant mortality?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) There is declining trend in the infant Mortality Rate in the country as per Sample Registration system of Registrar General of India. The rate is 94 during 1988 as compared to 104 in 1984. The state-wise estimated infant Mortality Rate for major States and All India during 1984 to 1988 is given in the Statement below.

(b) Among the major States Uttar Pradesh has the highest infant Mortality followed by Orissa and Madhya Pradesh.

(c) The steps taken or proposed to be taken to control Infant Mortality interalia include a massive programme for training of traditional birth attendance, improvement of health infrastructure, training of health manpower, intensification of MCH programme and health education, universal immunisation of children, propagation of oral rehydration thereby to combat diarrhoeal diseases, control of Structure Respiratory Infections, promotion of breast feeding and proper weaning practices scheme for prophylaxis against nutritional anaemia and supplementary nutrition under ICDS programme of the Deptt. fo Women and Child Development.